

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6**Contested commercial cases disposed during the month**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	COM CA No. 5 of 2020	M/s Kamaz Motors Ltd Vs. 1) Zam Engineering and Logistics Pvt Ltd 2) Panchamukhi Automobiles Pvt Ltd	Doddala Yathindra Dev	12-03-2020	No	13-12-2024	1737	Dismissed	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	COM CA No. 26 of 2024	The Oriental Insurance Company Ltd Vs. 1) M/s Sri Lakshmi Srinivasa Jute Mills P Limited 2) NSR Chandra Prasad	Banda Sai Sampath Kumar	24-09-2024	No	23-12-2024	90	Dismissed	--	--	Order 23, Rule 1&2 of C.P.C

Form 7**Summary of Commercial Cases during the month**

Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	140	5	2	143